## CENTRAL ELECTRICITY REGULATORY COMMISSION New Delhi

## Petition No. 464/TT/2024

Subject: Petition for truing up of Transmission Tariff for 2019-24 and

determination of Transmission Tariff for 2024-29 tariff block for Combined Asset under "Common Transmission Scheme associated with ISGS projects in Nagapattinam/Cuddalore area of Tamil Nadu –

Part A1(b)" in Southern Region.

Petitioner : Power Grid Corporation of India Limited (PGCIL)

Respondents : Tamil Nadu Generation and Distribution Corporation Ltd. & 14 others

Date of Hearing : 11.3.2025

**Coram** : Shri Ramesh Babu V., Member

Shri Harish Dudani, Member

Parties Present : Mr. Mohd Mohsin, PGCIL

Mr. Angaru Naresh Kumar, PGCIL

Mr. Arjun Malhotra, PGCIL

## **Record of Proceedings**

The representative of the Petitioner submitted that the present Petition has been filed for truing up of the transmission tariff for the 2019-24 tariff period and determination of the transmission tariff for the 2024-29 period. The representatives of the Petitioner requested that the transmission tariff may be allowed as claimed in the Petition.

- 2. None were present on behalf of the Respondents despite notice.
- 3. After hearing the Petitioner's representatives, the Commission directed as under:
  - a) The Petitioner to file the following information, on an affidavit, within a week with a copy to the Respondents:
    - Confirm whether all the assets are currently in use or there has been any decapitalization.
    - ii. Form-13 for the 2019-24 tariff period and 2024-29 tariff period for the transmission assets.



- The reasons for variation in ACE for the 2019-24 tariff period w.r.t the iii. approved ACE.
- 4. The Respondents to file their respective replies within a week with a copy to the Petitioner, who may file its rejoinder within a week thereafter.
- The Petition shall be listed for hearing on 25.3.2025 at 2:30 p.m. 5.

By order of the Commission

sd/-(T. D. Pant) Joint Chief (Law)